

Trading Corporation and the private importers for each of these items during the above period ;

(c) the reasons for higher costs of these items as imported through the State Trading Corporation when compared to the imported items by the private parties ;

(d) the steps which are being taken to ensure State Trading Corporation's working on more economic lines ; and

(e) whether it is also a fact that at certain occasions the State Trading Corporation has purchased nylon yarn without reference to the requirements of the industry at home and if so what has been the maximum accumulation of nylon yarn with the State Trading Corporation during the years 1966 and 1967 ?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** (a) to (e). Information is being collected and will be laid on the Table of the House.

#### Metals and Minerals Trading Corporation

8268. **SHRI S. K. TAPURIAH :** Will the Minister of COMMERCE be pleased to state the action taken against those responsible in the Metals and Minerals Trading Corporation for the latter's failure to fulfil their contractual obligations to lift iron ore and manganese ore from private mines and supplying the same to the Kerala Steel Plant owing to which the said plant had to starve for supplies and which caused a lot of loss to the production at the plant ?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** The Committee on Public Undertakings had enquired into the contracts entered into by Rourkela Steel Plant of Hindustan Steel Ltd. for the supply of iron ore and manganese ore. The observations/conclusions of the Committee are at present under examination.

#### Meeting of Governors of Central Banks in Washington

8269. **SHRI DEVEN SEN :** Will the Minister of COMMERCE be pleased to state :

(a) the terms of agreement reached in Washington between the Governors of

Central Banks of several countries who met to examine the operation of the Gold Pool ; and

(b) whether the agreement is likely to affect adversely the export trade of India ?

**THE MINISTER OF COMMERCE (SHRI DINESH SINGH) :** (a) A copy of the statement released to Press at the close of the meeting of the Governors of the Central Banks of countries, which are active members of the Gold Pool, held in Washington, on March 15 and 17, 1968, is placed on the Table of the House. [*Placed in Library. See No. LT-1011/68.*]

(b) The agreement is designed to maintain orderly and consistent international financial and trading relations as well as to maintain exchange rate stability as such it should not affect India's export trade.

#### Iron Ore Mines of Bhilai Steel Plant

8270. **SHRI DEVEN SEN :** Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that contract system continues in the mineral mines under the Rajhara Group of iron ore mines of the Bhilai Steel Plant ; and

(b) if so, whether Government propose to abolish the contract system and run the mines departmentally ?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) :** (a) Yes, Sir. The contract system continues in some of the mines of the Rajhara group, which supply are to the Bhilai Steel Plant, and which are manually worked.

(b) The contract system will be abolished when the mines are fully mechanised.

#### Export Duty on Iron and Manganese Ores

8271. **SHRI N. R. DEOGHARE :** Will the Minister of COMMERCE be pleased to state :

(a) whether Government have received any representation from the Goa Mineral Ore Exporters Association, Goa complaining about the adverse effects of the export duty on the low grade iron and manganese

ores of Goa, which forms nearly 50 per cent of the quantity of the country's total exports of these items ; and

(b) if so, the action taken thereon ?

THE MINISTER OF COMMERCE  
(SHRI DINESH SINGH) : (a) Yes, Sir.

(b) The matter is under examination.

मैसर्स बल्लभ एंड अग्रवाल लेबर कान्ट्रेक्टर,  
कलकत्ता

8272. श्री राम चरण : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे ने मैसर्स बल्लभ एंड अग्रवाल लेबर कान्ट्रेक्टर, कलकत्ता का नाम काली सूची में दर्ज किया है ;

(ख) यदि हां, तो कब दर्ज किया गया था और उसके बाद इस फर्म को कितने ठेके बिये गये ;

(ग) क्या यह भी सच है कि काली सूची में दर्ज इस फर्म का एक मालिक इलाहाबाद लेबर सप्लाय ऐजेंसी का भी मालिक है ; और

(घ) यदि हां, तो इस मामले में सरकार ने क्या कार्यवाही की है ?

रेलवे मंत्री (श्री च० मु० पुनाचा) : (क) इस नाम की किसी फर्म को रेलवे में श्रमिक ठेके नहीं दिये गये थे और न इसे काली सूची में दर्ज किया गया था। कलकत्ता के रेलवे ठेकेदार मैसर्स बल्लभवास अग्रवाल के पास रेलवे में माल चढ़ाने-उतारने के कुछ ठेके थे, लेकिन इस फर्म को काली सूची में दर्ज नहीं किया गया है।

(ख) से (घ). प्रश्न के भाग (क) के उत्तर को देखते हुए प्रश्न नहीं उठता।

पार्सलों को ढोवे आदि का ठेका

8273. श्री राम चरण : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ठेके देने के मामलों में सरकारी

समितियों को वरीयता देने की रेलवे की नीति रही है ;

(ख) यदि हां, तो क्या यह सच है कि इटावा, झंडला, खुर्जा तथा सिकन्दराबाद के पार्सलों को ढोने आदि (हैंडलिंग) के लिए ठेका देने के सम्बन्ध में रेलवे पार्सल तथा कुची सहकारी श्रम ठेका समिति लिमिटेड, अलीगढ़ (रजिस्टर्ड) को प्राथमिकता नहीं दी गई थी किन्तु यह ठेका एक गैर सरकारी फर्म अर्थात् इलाहाबाद लेबर सप्लाय ऐजेंसी को दिया गया था ;

(ग) क्या यह भी सच है कि इस सरकारी समिति ने निम्नतम टेंडर दिया था ; और

(घ) यदि हां, तो इस समिति को ठेका न देने के क्या कारण हैं ?

रेलवे मंत्री (श्री च० मु० पुनाचा) : (क) से (घ). सूचना मंगाई जा रही है और सभी पटल पर रख दी जायेगी।

Tungabhadra Steel Products Ltd.

8274. SHRI S. A. AGADI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that a Galvanising Plant is proposed to be erected by the Tungabhadra Steel Products Ltd. at Tungabhadra Dam, Mysore State :

(b) if so, the date on which the order was placed for the purchase of the Plant and when it was imported ;

(c) the cost of the plant and for how long the machinery was waiting for erection ;

(d) whether it is a fact that the Chemicals that were received along with the plant are no longer usable and if so, the cost of the chemicals so wasted ; and

(e) when this Plant is likely to be commissioned ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.